

NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO. 100(ND)/2015
CA NO.

CORAM:

PRESENT:

SH. R. VARDHIRAJAN
HON'BLE MEMBER

SH. S. K. MOHAPATRA
Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF SPECIAL BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 25.10.2016

NAME OF THE COMPANY:

M/s. PTC Energy Ltd.
V/s.

R.S. India Wind Energy Pvt Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the
Companies Act 2013.

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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1.	MR. MAYANK MISHRA, ADV	}	FOR PETITIONER	
2.	MR. SIDHARTH SETHI, ADV			
3.	MS. PRAGYA CHAUHAN, ADV.			
4.	MS. UJASANA TALWAR, ADV]	for Respondent		

Order

As per order in CP 60(ND)/2016